

ORISSA HIGH COURT**FILING REPORT AS ON :03/06/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0004180/2021	JAGA @ JAGAJIT MOHANTA VS STATE OF ODISHA	JAYADEBA BEHERA VS	RAIRANGPUR TOWN /72 /2021 () //
2	BLAPL/0004181/2021	NIKODINI TURUK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KORAPUT TOWN /74 /2021 () //
3	BLAPL/0004182/2021	ASWINI KUMAR BALIAR SINGH VS STATE OF ODISHA	JAYDEEP PAL VS	MUDANPUR RAMPUR /51 /2021 () //
4	BLAPL/0004183/2021	GHANA KHARA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /62 /2021 () //
5	BLAPL/0004184/2021	AJIT DAKUA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MOTU /21 /2021 () //
6	BLAPL/0004185/2021	ADITYA SAHU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KORAPUT TOWN /74 /2021 () //
7	BLAPL/0004186/2021	PRATAP NAYAK VS STATE OF ODISHA	BABITA SAHU VS	MATHILI /15 /2021 () //
8	BLAPL/0004187/2021	SOUBHAGYA MOHANTY VS STATE OF ODISHA	BIJAYA SWAIN VS	BEGUNIA P.S. /217 /2020 () //
9	BLAPL/0004188/2021	DIPU RANJAN DALAI VS STATE OF ODISHA	BISWANATH CHOUDHURY VS	PURIGHAT /234 /2020 () //
10	BLAPL/0004189/2021	SOMYARANJAN DALEI @ BABU VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	SPL.TASK FORCE /12 /2021 () //
11	BLAPL/0004190/2021	JAGA @ JAGANNATH DAS VS STATE OF ODISHA	KALPATARU MISHRA VS	CHAULIAGANJA /141 /2021 () //

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12	BLAPL/0004191/2021	LOKANATH PARIDA VS STATE OF ODISHA	KALPATARU MISHRA VS	NAYAGARH /14 /2021 () //
13	BLAPL/0004192/2021	BHAGABAN DANDASENA VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	MACHHKUND /26 /2021 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000033/2021
14	BLAPL/0004193/2021	PRADEEP KUMAR DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /8 /2021 () //
15	BLAPL/0004194/2021	RANJIT PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR LENKA VS	NIALI /62 /2021 () //
16	BLAPL/0004195/2021	MANOJ RAITA VS STATE OF ODISHA	SOUBHAGYA KU. DASH VS	R.UDAYAGIRI /11 /2021 () //
17	BLAPL/0004196/2021	SUNIL SINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MUNIGUDA /131 /2020 () //
18	BLAPL/0004197/2021	JOGESWAR MAHANTA VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	GHATAGAON /18 /2021 () //
19	BLAPL/0004198/2021	PAPU SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
20	BLAPL/0004199/2021	RAJENDRA KIRSANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
21	BLAPL/0004200/2021	GANESH NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BERHAMPUR SADAR /303 /2020 () //
22	BLAPL/0004201/2021	JOSHEF RAITA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PATTAPUR (ASKA) /34 /2021 () //
23	BLAPL/0004202/2021	JAYARAJ DALABEHERA	JUGALA KISHORE PANDA	PATTAPUR (ASKA) /34 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004203/2021	MUNI HIAL	MOHENDRA KUMAR MOHAPATRO	PATNAGARH /91 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004204/2021	SUSHANTA KUMAR SWAIN	BIJAYA KUMAR RAGADA	BANAPUR P.S. /131 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004205/2021	DASARATHI PANIGRAHI	SANJIB KUMAR BHANJADEO	PURUSHOTTAMPUR /112 /2016
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004206/2021	ASWINI MAHATO	SOUMYA RANJAN DAS	PADWA /86 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004207/2021	MAHENDRA SAHOO	MANAS RANJAN PANDA	PURI TOWN /244 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004208/2021	SIBA LOHAR	AJIT KUMAR PANDA	JHUMPURA /14 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004209/2021	KAMALENDU PAHADI	BHABANI SHANKAR DASPARIDA	BALASORE TOWN /141 /2013
		VS	VS	()
		REPUBLIC OF INDIA		//
31	BLAPL/0004210/2021	BIJAY CHANDRA MENDELI	AMIT PRASAD BOSE	PATNAGARH /43 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004211/2021	RAHUL KUMAR NAYAK @ TITU NAYAK	BISWAJIT RANJAN TRIPATHY	MOHANA /19 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004212/2021	TITOO @ SAYED USMAN ALI	DEEPAK KUMAR SAHOO	SPL.TASK FORCE /9 /2018
		VS	VS	()
		STATE OF ODISHA		//
34	CONTC/0003144/2021	SUDHAPRIYA SENAPATI	ADV	//
		VS	VS	()

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35	CONTC/0003145/2021	PRADIPTA KUMAR MOHAPATRA, IAS SRI CHITARANJAN BERA VS	SATRUGHNA DASH VS	// // ()
36	CRLA/0000262/2021	RAMESH CHANDRA SETHI SANTI PRAVA DASH VS	RAJJEET ROY VS	/0006793/2021 /0 ()
37	CRLA/0000263/2021	STATE OF ODISHA PRASANTA KUMAR DASH VS	RAJJEET ROY VS	// /0 ()
38	CRLA/0000264/2021	STATE OF ODISHA JYOTIRANI SARANGI VS	RAJJEET ROY VS	// EOW,BHUBANESWAR /39 /2012 ()
39	CRLMC/0001044/2021	STATE OF ODISHA SAUMYA RANJAN BEHERA VS	SIDHARTHA DAS VS	// /0 ()
40	CRLMC/0001045/2021	STATE OF ORISSA BHAGABAN SWAIN @ BHAGAWAN SWAIN VS	SANJIB KUMAR BHANJADEO VS	// BALUGAON P.S. /51 /2000 ()
41	CRLMC/0001046/2021	STATE OF ODISHA TOOFAN @ RANJAN KUMAR MALLICK VS	SAPAN KUMAR LENKA VS	// KHANDAGIRI P.S. /348 /2015 ()
42	CRLMC/0001047/2021	STATE OF ORISSA PABITRA SWAIN @ BICHITRA SWAIN @ BADA VS	BIJENDRA KUMAR BARIK VS	// MALGODOWN /105 /1992 ()
43	CRLMC/0001048/2021	STATE OF ODISHA RASHMIKANTA BEHERA VS	ASIT KU. JENA VS	// AUL /67 /2015 ()
44	CRLMC/0001049/2021	STATE OF ODISHA ARJUN BISOI VS	AMULYA RATNA PANDA VS	// JEYPORE SADAR /26 /2021 ()
45	CRLMP/0000862/2021	STATE OF ORISSA NIRUPAMA DALEI VS	SATYABRATA SENAPATI VS	// /0 ()
		STATE OF ODISHA		//

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46	CRLMP/0000863/2021	ANJALI SAHOO VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	//0 0 //
47	CRLREV/0000214/2021	NITYANANDA NAYAK VS STATE OF ORISSA	MANAS CHAND VS	PARJANG /41 /2021 0 //
48	WP(C)/0017216/2021	M/S.ARYAN ISPAT AND POWER PVT. LTD. VS TPWODL	SIDHARTH SHANKAR PADHY VS	// 0 //
49	WP(C)/0017217/2021	LAXMIDHAR OJHA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //
50	WP(C)/0017218/2021	BALARAM PARIDA VS BISWANATH PARIDA	ABHILASH MISHRA VS	// 0 //
51	WP(C)/0017219/2021	SUDHAPRIYA SENAPATI VS STATE OF ODISHA	M.PRATAP@PRATAP KUMAR MOHAPATRA VS	// 0 //
52	WP(C)/0017220/2021	PRAFULLA KUMAR SWAIN VS EO, MALKANGIRI MUNICIPALITY	BABITA SAHU VS	// 0 //
53	WP(C)/0017221/2021	HEMALATA SAHOO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
54	WP(C)/0017222/2021	M/S. SONTHALIA RICE MILL VS UNION OF INDIA	DAYANANDA MOHAPATRA VS	// 0 //
55	WP(C)/0017223/2021	SMRUTI RANJAN SAHOO VS BM, MAHINDRA AND MAHINDRA FIN. SER. LTD.	BRAJA MOHAN SARANGI VS	// 0 //
56	WP(C)/0017224/2021	PRAKASH PADHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
57	WP(C)/0017225/2021	PANKAJINI SAHOO	BRAJA MOHAN SARANGI	//

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		VS	VS	0
58	WP(C)/0017226/2021	BM, MAHINDRA AND MAHINDRA FIN.SER. LTD. KRUPASINDHU SAMANTARAY	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
59	WP(C)/0017227/2021	DG, RAILWAY PROTECTION FORCE BINOD BEHARI PATRO	ALOK KUMAR PANDA	//
		VS	VS	0
60	WP(C)/0017228/2021	STATE OF ODISHA GEETANJALI TANGULU	DEBASIS TRIPATHY	//
		VS	VS	0
61	WP(C)/0017229/2021	STATE OF ODISHA MAA MANGALA ISPAT PVT. LTD.	SIDHARTH SHANKAR PADHY	//
		VS	VS	0
62	WP(C)/0017230/2021	THE ODISHA MINING CORP. LTD. NAMITA TANGULU	DEBASIS TRIPATHY	//
		VS	VS	0
63	WP(C)/0017231/2021	STATE OF ODISHA NABITA NEGI	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
64	WP(C)/0017232/2021	STATE OF ODISHA MAA SHAKAMBARI STEEL LTD.	SIDHARTH SHANKAR PADHY	//
		VS	VS	0
65	WP(C)/0017233/2021	ODISHA MINING CORPORATION LTD. HANSABANSA KUSA@ LANDI	BIRAJA PRASANNA DAS	//
		VS	VS	0
66	WP(C)/0017234/2021	COLLECTOR, RAYAGADA SINDHULATA PATI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
67	WP(C)/0017235/2021	STATE OF ODISHA PRASANTA KUMAR DAS	KRISHNA CHANDRA SAHU	//
		VS	VS	0
68	WP(C)/0017236/2021	STATE OF ODISHA ASHOK KUMAR KHATUA	BIBHU PRASAD DAS	//
		VS	VS	0

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69	WP(C)/0017237/2021	STATE OF ODISHA PRAVASINI MOHAPATRA VS	RAMAKANTA SARANGI VS	// // ()
70	WP(C)/0017238/2021	STATE OF ODISHA MADANLAL PANDA VS	SUSHANTA KUMAR JOSHI VS	// // ()
71	WP(C)/0017239/2021	PRINCIPAL SECY. TO GOVT. M/S. DURGA ELECTRICALS AND ELECTRONICS VS	MANMAYA KUMAR DASH VS	// // ()
72	WP(C)/0017240/2021	MCL LAXMIDHAR JENA VS	RAJEET ROY VS	// // ()
73	WP(C)/0017241/2021	STATE OF ODISHA SANJUKTA KUMAR JENA VS	RAJEET ROY VS	// // ()
74	WP(C)/0017242/2021	STATE OF ODISHA NILAMANI SAHOO VS	MANAS RANJAN BEHERA VS	// // ()
75	WP(C)/0017243/2021	HONOURABLE MEMBER, BOARD OF REVENUE HAREKRISHNA SAHOO VS	BIJAY KUMAR BEHERA VS	// // ()
76	WP(C)/0017244/2021	STATE OF ODISHA NIRANJAN MISHRA VS	GYANENDRA CHANDRA SWAIN VS	// // ()
77	WP(C)/0017245/2021	STATE OF ODISHA DEBO PRIYA PADHI VS	PRAFULLA KUMAR RATH VS	// // ()
78	WPCRL/0000075/2021	STATE OF ODISHA ANTARA MALLIK VS	PRAMODA KUMAR MISHRA VS	// // ()
79	ABLAPL/0006872/2021	STATE OF ODISHA DANDAPANI BISWAL VS STATE OF ODISHA	NEPOLEON SAHANI VS	// // ADVA /128 /2020 ()

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80	ABLAPL/0006873/2021	JITANJALI PRADHAN VS STATE OF ODISHA	NEPOLEON SAHANI VS	CHANDAPUR /72 /2021 () //
81	ABLAPL/0006874/2021	DEBENDRA KUMAR DAS VS STATE OF ODISHA	NEPOLEON SAHANI VS	TANGI (KHURDA) /134 /2021 () //
82	ABLAPL/0006875/2021	SANSARI PRADHAN VS STATE OF ODISHA	DEBASIS MOHAPATRA VS	BOLAGARH P.S. /35 /2021 () //
83	ABLAPL/0006876/2021	NARESH MOHANTY VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	KUJANGA /157 /2021 () //
84	ABLAPL/0006877/2021	RAKESH JENA VS STATE OF ODISHA	MD.G.MADANI VS	BHANDARIPOKHARI /176 /2021 () //
85	ABLAPL/0006878/2021	AHALYA MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /324 /2021 () //
86	ABLAPL/0006879/2021	ALOK KUMAR DASH VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /32 /2018 () //
87	ABLAPL/0006880/2021	RASMITA BISWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BAIDYANATHPUR /325 /2020 () //
88	ABLAPL/0006881/2021	SARAT CHANDRA MISHRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	JENAPUR /160 /2021 () //
89	ABLAPL/0006882/2021	JAYARAM SAHU @ JOGI SAHU VS STATE OF ODISHA	CHANDRAKANTA PRADHAN VS	DHARMASALA /263 /2021 () //
90	ABLAPL/0006883/2021	RAMA CHANDRA SAHOO VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	PIPLI /130 /2021 () //
91	ABLAPL/0006884/2021	NIKHIL RANJAN SAHU	JAGABANDHU SAHU	SUNDARGARH TOWN /102 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
92	ABLAPL/0006885/2021	STATE OF ODISHA SHIB CHARAN SHAW	BIJAYA KUMAR RAGADA	// SAMBALPUR TOWN /213 /2021
		VS	VS	()
93	ABLAPL/0006886/2021	STATE OF ODISHA SUDHANSU SEKHAR DAS	JAGABANDHU SAHU	// SUNDARGARH TOWN /102 /2021
		VS	VS	()
94	ABLAPL/0006887/2021	STATE OF ODISHA GIRISH CHANDRA SABAR	MOHENDRA KUMAR MOHAPATRO	// KORAPUT VIGILANCE /8 /2019
		VS	VS	()
95	ABLAPL/0006888/2021	STATE OF ODISHA(VIG.) BABU @ SANGRAM SETHY	SAPAN KUMAR LENKA	// CHAULIAGANJA /198 /2021
		VS	VS	()
96	ABLAPL/0006889/2021	STATE OF ODISHA JUDHISTHIR NAIK	PRAKASH KUMAR MISHRA	// / /0
		VS	VS	()
97	ABLAPL/0006890/2021	STATE OF ODISHA BADAL NAYAK	MANORANJAN MISHRA	// MANGALA BAG /124 /2021
		VS	VS	()
98	ABLAPL/0006891/2021	STATE OF ODISHA RAJESH MIRDHA	AVIRAM PATRA	// CUTTACK SADAR /310 /2021
		VS	VS	()
99	ABLAPL/0006892/2021	STATE OF ODISHA MANOJ KUMAR BASTIA	SUSANTA KUMAR BARAL	// GURUDIJHATIA /76 /2020
		VS	VS	()
100	ABLAPL/0006893/2021	STATE OF ODISHA ASWINI KUMAR MOHANTY	BIJAYA KUMAR RAGADA	// KHANDAGIRI P.S. /11 /2021
		VS	VS	()
101	ABLAPL/0006894/2021	STATE OF ODISHA GYANA PRAKASH KAR	SAPAN KUMAR LENKA	// INFOCITY PS /67 /2021
		VS	VS	()
102	ABLAPL/0006895/2021	STATE OF ODISHA GOBINDA SAHOO	SAPAN KUMAR LENKA	// KHURDA ROAD G.R.P.S. /40 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	ABLAPL/0006896/2021	STATE OF ODISHA JASKIRAT SINGH SABHARWAL VS	SAGARIKA SAHOO VS	// CANTONMENT ROAD /88 /2014 ()
104	ABLAPL/0006897/2021	STATE OF ODISHA JAGABANDHU SAHU @ JAGAN SAHU @ JAGABANDHU @ VS	PREMANANDA MOHAPATRA VS	// BERHAMPUR SADAR /159 /2021 ()
105	ABLAPL/0006898/2021	STATE OF ODISHA PREMANANDA SAHOO VS	ANIRUDHA DAS VS	// KHURDA ROAD G.R.P.S. /47 /2021 ()
106	ABLAPL/0006899/2021	STATE OF ODISHA PITAMBAR SWAIN VS	SOUBHAGYA SWAIN VS	// MARSHAGHAI /202 /2021 ()
107	ABLAPL/0006900/2021	STATE OF ODISHA NIMAN @ KHITISH @ RAJA KARAN VS	SAMARENDRA MOHANTY VS	// MADHUPATNA /114 /2021 ()
108	ABLAPL/0006901/2021	STATE OF ODISHA CHINMAY NAYAK VS	MANAS RANJAN BEHERA VS	// MARINE PS AT JAMBO /54 /2021 ()
109	ABLAPL/0006902/2021	STATE OF ODISHA KUMUDINI SETHY VS	DEEPAK KUMAR SAHOO VS	// NIKIRAI /107 /2021 ()
110	ABLAPL/0006903/2021	STATE OF ODISHA TUKUNA @ SUBASH SWAIN VS	DEEPAK KUMAR SAHOO VS	// MAHAKALPARA /71 /2021 ()
111	ABLAPL/0006904/2021	STATE OF ODISHA AMILA BHISAL VS	GYANENDRA CHANDRA SWAIN VS	// SUNDARGARH SADAR /293 /2020 ()
112	ABLAPL/0006905/2021	STATE OF ODISHA TARUNA KANTA MOHANTY VS	GYANENDRA CHANDRA SWAIN VS	// KHANDAGIRI P.S. /234 /2021 ()
113	ABLAPL/0006906/2021	STATE OF ODISHA SUSANTA KUMAR ROUT VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	// AUL /144 /2021 () //

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114	ABLAPL/0006907/2021	KARUNAKAR SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /114 /2021 () //
115	WPC(OA)/0000299/2017	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	M/S BIJAYA KETAN BARIK, B.C. HOTA VS	// () //
116	WPC(OA)/0000307/2017	DR. SANKAR NARAYAN BEJA VS STATE OF ODISHA	M/S R.K. BISOI, N.K. PRAHARAJ, R.K. BAIRISAL VS	// () //
117	WPC(OA)/0000316/2017	BIJAYA KAR VS STATE OF ODISHA	M/S M. PRATAP, J. ROUT, J. RATH, S. RAY VS	// () //
118	WPC(OAC)/0000017/2017	SANJUKTA PADHI VS STATE OF ODISHA	M/S TUSHAR KANTA MAHANTA, B.K. NAYAK, K.P. BEHERA VS	// () //
119	WPC(OAS)/0000027/2017	PREMANANDA MEHER VS STATE OF ODISHA	M/S NIRANJAN KAR VS	// () //
120	WPC(TAC)/0000027/2017	GOURANGA CHANDRA BARIK VS STATE OF ODISHA	M/S B.P. SATPATHY, B.K. NAYAK, A.K. SAHOO, S. PRADHAN VS	// () //
121	CONTC(CPC)/0000211/2019	JUGAL KISHORE MOHANTY VS DR. KRISHAN KUMAR, IAS, WORK SECRETARY	M/S BIJAYA KUMAR MOHANTY, R. MOHANTY, S.S. CHHUALSINGH, N. SEN P.K. SINGH VS	// () //

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MISC CASES FILED on :03/06/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	516/2021 CRLA/262/2021	SANTI PRAVA DASH-MP	RAJJEET ROY
2	517/2021 CRLA/262/2021	SANTI PRAVA DASH-MP	RAJJEET ROY
3	518/2021 CRLA/263/2021	PRASANTA KUMAR DASH-MP	RAJJEET ROY
4	519/2021 CRLA/263/2021	PRASANTA KUMAR DASH-MP	RAJJEET ROY
5	520/2021 CRLA/264/2021	JYOTIRANI SARANGI-MP	RAJJEET ROY
6	521/2021 CRLA/264/2021	JYOTIRANI SARANGI-MP	RAJJEET ROY
7	562/2021 BLAPL/7778/2020	M.DANDA PATRA-MP	SIDHARTHA DAS
8	563/2021 BLAPL/3758/2021	SUBIR KUMAR MUDULI-MP	SIDHARTHA DAS
9	564/2021 BLAPL/7074/2020	KOKIL BAG @ KOKIL BAGH-MP	KEDAR CHANDRA SARANGI
10	565/2021 BLAPL/6438/2020	MANOJ KUMAR BHUYAN-MP	ADITYA KUMAR MOHAPATRA
11	566/2021 BLAPL/3652/2021	BIJAY KUMAR BARIK-MP	H.N.MOHAPATRA
12	567/2021 BLAPL/4207/2021	MAHENDRA SAHOO-MP	MANAS RANJAN PANDA
13	568/2021 BLAPL/3829/2021	BHAGABATI MOHANTY-MP	SOUMYA RANJAN MOHANTY
14	827/2021 CRLMC/1045/2021	BHAGABAN SWAIN @ BHAGAWAN SWAIN-MP	SANJIB KUMAR BHANJADEO
15	828/2021 CRLMC/1049/2021	ARJUN BISOI-MP	AMULYA RATNA PANDA
16	7779/2021 WP(C)/17216/2021	M/S.ARYAN ISPAT AND POWER PVT. LTD.-MP	SIDHARTH SHANKAR PADHY
17	7780/2021 WP(C)/17219/2021	SUDHAPRIYA SENAPATI-MP	M.PRATAP@PRATAP KUMAR MOHAPATRA
18	7781/2021 WP(C)/17222/2021	M/S. SONTHALIA RICE MILL-MP	DAYANANDA MOHAPATRA
19	7782/2021 WP(C)/17224/2021	PRAKASH PADHAN-MP	ABHILASH MISHRA
20	7783/2021 WP(C)/17226/2021	KRUPASINDHU SAMANTARAY-MP	MANOJA KUMAR KHUNTIA
21	7784/2021 WP(C)/17229/2021	MAA MANGALA ISPAT PVT. LTD.-MP	SIDHARTH SHANKAR PADHY
22	7790/2021 WP(C)/730/2021	DR. SUJATA PANDA-MP	SANJAY KUMAR MISHRA
23	7792/2021 WP(C)/17232/2021	MAA SHAKAMBARI STEEL LTD.-MP	SIDHARTH SHANKAR PADHY
24	7793/2021 WP(C)/16576/2021	GEETARANI PANIGRAHI-MP	ASHOK PATTANAIAK
25	7796/2021 WP(C)/17235/2021	PRASANTA KUMAR DAS-MP	KRISHNA CHANDRA SAHU
26	7797/2021	SINDHULATA PATI-MP	KRISHNA CHANDRA SAHU

27	WP(C)/17234/2021 7799/2021	ASHOK KUMAR KHATUA-MP	BIBHU PRASAD DAS
28	WP(C)/17236/2021 7801/2021	M/S.ARSS INFRASTRUCTURE PROJECTS LTD.-MP	MR.SIDHANT DWIBEDI
29	WP(C)/22729/2019 7802/2021	MITALI MAHAKUR-MP	SUKANTA KUMAR DALAI
30	WP(C)/14506/2021 7803/2021	MADANLAL PANDA-MP	SUSHANTA KUMAR JOSHI
31	WP(C)/17238/2021 7804/2021	M/S. DURGA ELECTRICALS AND ELECTRONICS-MP	MANMAYA KUMAR DASH
32	WP(C)/17239/2021 7805/2021	LAXMIDHAR JENA-MP	RAJJEET ROY
33	WP(C)/17240/2021 7806/2021	SANJUKTA KUMAR JENA-MP	RAJJEET ROY
34	WP(C)/17241/2021 7807/2021	SULEKHA JANA-MP	M/S.SAMBIT DAS
35	WP(C)/4347/2015 7808/2021	SANTANU KUMAR SAHOO-MP	KALI PRASANNA MISHRA
36	WP(C)/15150/2021 7809/2021	DEBO PRIYA PADHI-MP	PRAFULLA KUMAR RATH
37	WP(C)/17245/2021 655/2021	RAJESH SAGAR-MP	
38	ABLAPL/2376/2020 7785/2021	PRAKASH CHANDRA BEHERA-MP	
39	WP(C)/15749/2021 7786/2021	JOGINATH ROUL-MP	
40	WP(C)/15869/2021 7787/2021	JOGINATH ROUL-MP	
41	WP(C)/15871/2021 7788/2021	NAROTTAM SAHOO-MP	
42	WP(C)/15872/2021 7789/2021	CHITTARANJAN SAHU-MP	
43	WP(C)/15873/2021 7791/2021	DUTIA SETHI-MP	
44	WP(C)/15747/2021 7794/2021	RAMESH CHANDRA SINGHSAMANTA-MP	
45	WP(C)/25644/2020 7795/2021	SANTILATA PRADHAN-MP	
46	WP(C)/25684/2020 7798/2021	SASMITA JENA-MP	
47	WP(C)/25643/2020 7800/2021	RADHAKANTA GURU-MP	
	WP(C)/1966/2021		